## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/108/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

: M/s August Builders & Contracts (India) Pvt. Ltd. & 3

others

UNDER SECTION

: 397/398 & 111

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

IC.S. Ranichandran pcs? Counsel for S. Manjula Deri Pespondents
M.K. Preetha

for KSR 2 co.

a) Dar: Moham Pulicktof. For Petitioners,
Adv. Naraypnam. P. Polla

**ORDER** 

Counsels for both the parties are present and prayed for time for making final submission. At request, time is enlarged. Put up on 25.10.2017 at 10.30 A.M.

-Sd-MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk